## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 19 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Ganpati Infrast gucture Development 24d with

SECTION OF THE COMPANIES ACT: U/S 391/394

SI. NO.

Shahrd Kazoni Adv. Representation Signature Shahrd Kazoni Adv.

2.

## CP NO.19/2017

Sh. Shahid Kazmi, Advocate for the petitioner company. He files an affidavit on behalf of the Director of the Company by furnishing undertaking for making compliances in response to the observation of the RD made in his affidavit. The same is taken on record. A copy thereof be served to the office of OL.

The matter be listed for argument on 30th August, 2017.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash